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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

CP(CAA) No. 14/230-232/NCLT/AHM/2017
C.W. CA 510/2016

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2017

Name of the Company: Quick Flight Ltd.

Section of the Companies Act: Sections 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Bhavesh Chokshi Adv.	Partner	Petitioner	
2.	Pramati Shah Adv.	Principal Adv.	"	

ORDER

Learned Advocate Mr. Bhavesh Chokshi present for petitioner.

Learned Counsel wants to file an additional affidavit. Record received from Hon'ble High Court of Gujarat.

List the matter on 14.03.2017.

3/3/17
BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 3rd day of March, 2017.